

DIVISION BENCH

O-113

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1084(KB)2020
IA/353(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd July, 2021, 10:30 A.M

Name of the Company	CFM ASSET RECONSTRUCTION PRIVATE LIMITED Vs. SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

- | | | |
|----|------------------------------------|------------------------|
| 1. | Mr. Anirban Ray, Advocate |] For Intervenors |
| 2. | Mr. Nirmalya Dasgupta, Advocate |] |
| 1. | Mr. D. N. Sharma, Advocate |] For Corporate Debtor |
| 2. | Ms. Sananda Mukhopadhyay, Advocate |] |
| 3. | Mr. Supriyo Ranjan Saha, Advocate |] |

ORDER

1. Ld. Counsel for the parties present.
2. List this matter on 27/08/2021.
3. Reply to intervention application be filed within a period of two weeks from today.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**

hb.

